

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): Sir, I move the following Motion:-

“That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963 (19 of 1963), this House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, six Members from amongst the Members of the House, to be members of the Committee on Official Language.”

The question was put and the motion was adopted.

**MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE
FOR THE NATIONAL CADET CORPS**

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF DEFENCE (SHRI ARUN JAITLEY): Sir, I move the following Motion:-

“That in pursuance of clause (i) of sub-section (1) read with sub-section (1A) of Section 12 of the National Cadet Corps Act, 1948 (XXXI of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the Central Advisory Committee for the National Cadet Corps.”

The question was put and the motion was adopted.

MR. DEPUTY CHAIRMAN: Motion for Election to the Coconut Development Board, Kochi. Hon. Minister not present.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Pollution on sea beaches in Goa caused by tar balls
formed due to discharge from sea vessels

SHRI SHANTARAM NAIK (Goa): Sir, I beg to call the attention of the Minister of Environment, Forests and Climate Change to the pollution on sea beaches in Goa caused by tar balls formed due to discharge from sea vessels.